

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

....
O.A. NO. 128/95

Wednesday, this the 22nd day of February, 1995

CORAM:

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. S. P. BISWAS, ADMINISTRATIVE MEMBER

T. R. Asok Babu
Soumya House, Nagaripuram P.O.
Palghat

Applicant

By Advocate Mr. M.R. Rajendran Nair

vs.

1. The Senior Superintendent of
Post Offices, Palghat

2. The District Employment Officer
Employment Exchange, Palghat

Respondents

By Advocate Mr. T.R. Ramachandran Nair, ACGSC for R-1

O R D E R

S. P. BISWAS, ADMINISTRATIVE MEMBER

Applicant, an aspirant for the post of Extra Departmental Branch Post Master (EDBPM for short), seeks a declaration that he is entitled to be considered for regular selection and appointment to the post of Extra Departmental Branch Post Master, Nagaripuram. He further seeks a direction to first respondent to consider his candidature in the regular selection.

2. Learned counsel for applicant submits that applicant is fully qualified to be considered except that he is not sponsored by the Employment Exchange. Applicant apprehends that his name may not be included in the list of candidates for selection as Employment Exchange may not sponsor his name based on a "cut off" date criterion reportedly being followed by that office.

3. As a measure of anticipatory remedy, applicant submits that selection will have to be conducted as per

2.

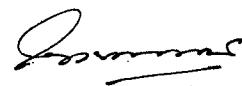
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the revised method presumably ordered by the Director General of Posts, and as such wants this Tribunal to give necessary direction to respondent-1. No such anticipatory relief can be granted. Virtually, applicant is making an attempt to side track a basic qualification.

4. In spite of persuasive arguments by learned counsel for applicant, we do not think we would be justified in granting the direction prayed for. No manifest illegality has been brought out.

5. Application is dismissed. No costs.

Dated the 22nd February, 1995.



S. P. BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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